

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**OA-580/2014**

**New Delhi this the 28<sup>th</sup> day of September, 2016.**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Sh. Balram,  
S/o Sh. Munshi Ram,  
R/o H.NO. : 338, Vill. & P.O.,  
Katewara, Delhi-110039,  
Security Hawaldar,  
Batch No. 612. ....

Applicant

Versus

Delhi Transport Corporation,  
Through its Chairman-cum-Managing Director,  
I.P. Estate, New Delhi. ....

Respondent

**ORDER (ORAL)**

**Mr. Shekhar Agarwal, Member (A)**

It is seen that there has been no appearance on behalf of the applicant since last several dates. Today also there is no appearance on his behalf. It therefore appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, this OA is dismissed in default for non-prosecution.

**(Brahm Avtar Agrawal)  
Member (J)**

**(Shekhar Agarwal)  
Member (A)**

/ns/